प्रति परिवहन मंत्रालय
(एसबीआर अनुभाग)
अधिसूचना
नई दिल्ली, 5 मई, 2020

विषय : वैदिक संवेदन अधिकार धारित करने वाले विदेशी उत्पादक के लाइसेंस के अनुपालन तथा जहां पीपी-एमआईआई आदेश, 2017 के अनुसार में तकनीकी बंटन समझौता शौकत है, के अन्तर्गत भारत में उत्पादित की जा रही वस्तुओं के लिए "सार्वजनिक खरीद (मेक इन इंडिया को वरीयता) आदेश, 2017" की सामूहिक कुट्टा।

कार्या. 1425(ब)——उद्योग संचरण और अतिरिक्त व्यापार विभाग (डीपीईआईईडी) के दिनांक 15.06.2017, 28.05.2018 तथा 29.05.2019 की अधिसूचना सं. 450121/2/2017-पीपी (री.ई. II) के खंड 13 के तहत अधिसूचित सार्वजनिक खरीद (मेक इन इंडिया को वरीयता) आदेश, 2017 एवं आय और रोजगार विभाग में उद्योग के अंतर्गत भारत में विदेशी उत्पादक के साथ लाइसेंस/ सहयोग या भारत में विनिर्मित/एसेंबल की जा रही अनिलिकित वस्तुएं पोत निर्माण वस्तुओं के रूप में अधिसूचित की गई हैं:
क. बाल्य
ख. इंजन/ मोटर जंगलेर
ग. सभी टैंक और पाईपिंग जैसी इंजन की सहायक सामग्रियां
Subject: Implementation of “Public Procurement (Preference to Make in India) Order, 2017” with respect to the items, being manufactured in India under license from a foreign manufacturer holding intellectual property rights and where there is transfer to technology agreement

S.O. 1425(E).—In pursuance of the Public Procurement (Preference to Make in India) Order, 2017 notified vide Department For Promotion of Industry And Internal Trade (DPIIT) Notification No. 45021/2/2017-PP(B.E.II) dated 15.06.2017, 28.05.2018 and 29.05.2019 under clause 13 of the PPP-MII Order 2017 to encourage ‘Make in India’ and to promote manufacturing and production of goods and services in India to enhance income and employment, the following items are notified as shipbuilding items being manufactured / assembled in India under license from/collaboration with a foreign manufacturer.

a. Valves
b. Engines
c. Diesel generators
d. Engine Auxiliaries such as service tanks & piping
e. Switch Gears
f. Gas Turbine Assembly, Testing
g. Sewage Treatment Plant
h. Oily Water Separator

2. This issues with the approval of the Competent Authority.

[F. No. SY-13017/4/2017-SBR]

SATINDER PAL SINGH, Jt. Secy. (Shipping)
NOTIFICATION

New Delhi, the 5th May, 2020

Subject: Implementation of “Public Procurement (Preference to Make in India) Order, 2017” with respect to all Central Schemes (CS)/ Central Sector Scheme (CSS) for the procurement made by States and local bodies, if project or scheme under Ministry of Shipping, is fully or partially funded by the Government of India

S.O. 1426(E).—In pursuance of the Public Procurement (Preference to Make in India) Order, 2017 notified vide Department For Promotion of Industry And Internal Trade (DPIIT) Notification No. 45021/2/2017-PP(B.E.II) dated 15.06.2017, 28.05.2018 and 29.05.2019 to encourage ‘Make in India’ and to promote manufacturing and production of goods and service in India to enhance income and employment, the PPP-MII Order, 2017 of DIPP shall be applicable to all Central Schemes (CS)/ Central Sector Scheme (CSS) for the procurement made by States and local bodies, if project or scheme is fully or partially funded by Ministry of Shipping, Government of India.

2. This issues with the approval of the Competent Authority.

[F. No. SY-13017/4/2017-SBR, Part]
SATINDER PAL SINGH, Jt. Secy. (Shipping)
Implementation of “Public Procurement (Preference to Make in India) Order, 2017” regarding the items where there is sufficient local capacity in shipbuilding components and competition and where public procurement shall be done only from local suppliers

S.O. 1427(E)—In continuation of this Ministry’s Notification (1) dated 31.08.2018 regarding prescribed local content in shipbuilding and Public Procurement (Preference to Make in India) Order, 2017 notified vide Department For Promotion of Industry And Internal Trade (DPIIT) Notification No. 45021/2/2017-PP(B.E.II) dated 15.06.2017, 28.05.2018 and 29.05.2019, under clause 3(a) of PPP-MII Order, 2017 to encourage ‘Make in India’ and to promote manufacturing and production of goods and services in India to enhance income and employment, the following items in shipbuilding are notified as items where there is sufficient local capacity and where public procurement is to be carried out only from local suppliers.

a. Rubber/Steel Fenders
b. Cable Installation Material (Cable Rack/Saddle/Hanger/Tray etc)
c. Grating, Chequered Plates
d. Hand Tools
e. Cable Ties/Cable hangers
f. Galvanised Sheet

2. This issues with the approval of the Competent Authority.

[S. No. SY-13017/4/2017-SBR]

SATINDER PAL SINGH, Jt. Secy. (Shipping)